

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO-647
TO BE ANSWERED ON 24/07/2026

CLAIM SETTLEMENT UNDER PMFBY

647. SHRI PRAVEEN CHAKRAVARTHY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state :

- (a) the number of farmers enrolled and claims settled under Pradhan Mantri Fasal Bima Yojana (PMFBY) in Thanjavur, Tiruvarur and Nagapattinam districts in each of the previous three years;
- (b) the average time taken between claim intimation and settlement in these districts over this period;
- (c) whether any insurance dues remain pending from earlier crop seasons, if so, since which year; and
- (d) whether any risk assessment has factored in potential water disruption to the delta region from the proposed Mekedatu project ?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRI RAMNATH THAKUR)

(a) to (c) : Year-wise details of farmers enrolled, claims paid and claims pending in Thanjavur, Tiruvarur and Nagapattinam districts of Tamil Nadu during last three years i.e. 2023-24 to 2025-26 under Pradhan Mantri Fasal Bima Yojana (PMFBY) is at **Annexure**.

As per the timelines given in Operational Guidelines of the scheme, insurance companies have to settle the claims within 21 days from calculation of claims on National Crop Insurance Portal (NCIP) and receipt of premium subsidy by insurance companies. However, some claims remains pending because of (a) delay in providing State Government share of subsidy or claims, if applicable; (b) incorrect/delayed submission of insurance proposals by banks and unverified bank accounts; (c) discrepancy in yield data & consequent disputes between State Government and insurance companies etc. The pending claims on account of these issuesp are settled after their resolution as per provisions of the scheme.

(d) : As per the information received from Central Water Commission (CWC), Detailed Project Report (DPR) of Mekedatu Balancing Reservoir cum Drinking Water Project, submitted by Karnataka in 2019, has been returned to the project authority vide PA-S Dte., CWC's letter dated 29.06.2026. Further, it has been requested to submit the revised DPR in compliance with Cauvery Water Disputes Tribunal (CWDT) award and observations made by CWC, incorporating all the necessary updated details/drawings etc. as per CWC guidelines for submission, appraisal and acceptance of Irrigation and Multi-purpose projects, 2017.

Annexure

District	2023-24			2024-25			2025-26		
	Farmers Enrolled (in lakh)	Claims Paid (Rs. crore)	Claims Pending (Rs. crore)	Farmers Enrolled (in lakh)	Claims Paid (Rs. crore)	Claims Pending (Rs. crore)	Farmers Enrolled (in lakh)	Claims Paid (Rs. crore)	Claims Pending (Rs. crore)
Thanjavur	1.02	45.71	0.02	0.95	104.74	0.12	0.95	13.54	1.78
Tiruvarur	1.44	65.00	0.03	1.96	84.93	0.12	1.49	44.46	0.54
Nagapattinam	0.78	25.01	0.01	1.08	29.22	0.03	0.87	19.70	0.09
